

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3059

ANSWERED ON:13.12.2011

CORRUPTION IN NBCC

Gangaram Shri Awale Jaywant

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of a scam in Patna-Kankarbagh drainage project of the National Buildings Construction Corporation (NBCC) due to the nexus amongst officials of NBCC and contractors;
- (b) if so, the details thereof and the action taken by the Government against persons involved in corruption;
- (c) whether irregularities/corruption continue to be reported in the said project despite the wide publicity received by the incident;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (e) : Yes, Madam. A complaint for bad quality of work was received by the Vigilance Division of NBCC and action has been taken by NBCC against the concerned persons. Penalties were awarded to four officials i.e. one Deputy General Manager, two Deputy Project Managers and one Senior Project Engineer and the concerned officials were also transferred from the project. The sub-standard work was dismantled and re-done at site. Since State Government directed NBCC to demolish poor quality works and reconstruct the same, NBCC filed its representation with the State Government on the manner of test samples, for which the State Government sought a panel of three names from NBCC to be appointed as arbitrators to settle the issue. NBCC have also intimated the names to the State Government.